

(b) and (c) As per the reservation policy of the Government 15% and 7.5% jobs are earmarked for Scheduled Caste (SC) and Scheduled Tribe (ST) categories respectively. The overall representation of SC/ST in a cadre is maintained by the concerned Cadre Controlling Authority.

Shortfall in coal production

642. SHRI R.C. SINGH: Will the Minister of COAL be pleased to state:

(a) how the Ministry is thinking to cope up with the shortfall of about 200 million tonnes at the end of the Twelfth Five Year Plan;

(b) what is the production target set for the Eleventh Five Year Plan and what is the achievement, so far;

(c) the reasons for shortfall in production, if any; and

(d) the percentage of increase in demand for coal during the last ten years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The shortfall of coal at the end of the Twelfth Five Year Plan period can be met through imports of coal by end users as per their requirement as coal is an item under OGL.

(b) Production target and achievement during the Eleventh Five Year Plan i.e. from the year 2007-08 to 2011-12 (April - October 2011) is as under:

(in million tonnes)					
Year	2007-08	2008-09	2009-10	2010-11	2011-12
				Provisional	Provisional
Target (BE)	460.50	497.29	532.33	572.37	554.00
Achievement	457.08	492.76	532.04	533.08	262.03
					(upto Oct. 2011)

(c) Main reasons for shortfall in production include delay in environmental & Forestry Clearance of major projects, R&R issues & land acquisition problems, Inadequate availability of railway wagons in different coalfields, Law and order problems and Excessive rainfall during the current year in major coalfields.

(d) The percentage increase in demand for coal during the last ten years, as projected in Annual Plan year-wise is as under:

(in million tonnes)

Year	2001- 02	2002- 03	2003- 04	2004- 05	2005- 06	2006- 07	2007- 08	2008- 09	2009- 10	2010- 11
Demand (BE)	412.20	363.30	380.90	404.19	445.65	474.18	492.50	550.00	604.33	656.31
Increase(%) --		-11.86	4.84	6.11	10.26	6.40	3.86	11.68	9.88	8.60

Status of coal blocks

643. DR. T. SUBBARAMI REDDY: Will the Minister of COAL be pleased to state:

(a) the details of coal blocks allocated to private and public sector companies during each of the last three years and the current year, State-wise and company wise;

(b) whether coal production has started in all the allocated coal blocks;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether Government proposes to cancel the allocation of those captive coal blocks which have not yet started the mining;

(e) if so, the details thereof; and

(f) the steps taken/proposed to be taken for proper utilization of allocated coal blocks by these companies?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) 43 coal blocks have been allocated during the last three years and the current year. The details are given in the Statement (See below).

(b) So far none of the coal block allocated during the last three years and the current year have come into production.

(c) to (f) One of the conditions of allocation of coal block is that coal production from the blocks shall commence within 36 months (42 months in case the area is in forest land) in case of open cast mines and within 48 months (54 months in case the area is in forest land) of the date of issue of letter of allocation in case of underground mines. Further 24 months time would be allowed in case of unexplored blocks. The allocation letter also stipulates that the allocation of coal block may be cancelled, inter-alia, on the ground of unsatisfactory progress in the development of coal mining project. In order to expedite the development of the coal blocks, various review meetings were held from time to time with the representatives of allocatee companies. Based on the recommendations of various review meetings and also keeping in view the facts and circumstances, action is taken against the coal block allottees where progress is unsatisfactory.